



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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October 15, 2009

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. Peekod Finance Company Private Limited	Delhi Rohtak Road, Opp. Tehsil, Bahadurgarh-124507 (Haryana)	B-14.01890 dated September 04, 2000	August 31, 2009
2.	M/s. Swarn Finvest Private Limited	737, 2nd Floor, Shibsahay Building, Church Mission Road, Fatehpuri, Delhi-110006	B-14.02255 dated July 24, 2002	August 31, 2009
3.	M/s. Utkarsh Finvest Private Limited	4/3550, Gali No. 10, Sidharth Gali, Vishvas Nagar, Shahdra, Delhi-110032	B-14.02070 dated November 14, 2000	September 03, 2009
4.	M/s. Vatika Portfolio Private Limited	G-56, Ashok Vihar, Phase-I, New Delhi-110052	14.02122 dated November 25, 2000	September 03, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2009-2010/574

Ajit Prasad
Manager